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(2) ऊपर [(i) में उत्सिखित पत्न को सभाषटल पर रखने में हुए विलम्ब के कारणों को दर्शाने बाका विवरण (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library. See No. LT-999/90]

II. निम्नलिखित पत्नों की एक-एक प्रति (अग्रेजी तथा हिन्दी में):--

- (i) 1 जुलाई, 1987 से 31 मार्च, 1989 तक की अवधि के लिए मुगर बाजार, दि की अपिटेटिव स्टोर लिनिटेड का तेईसवा वाधिक प्रशासनिक प्रतिवेदन कौर लेखें लेखागों पर नेत्यापर क्षेत्रों के प्रतिवेदन सहित ।
- (ii) को प्रापरेटिव स्टोर के कार्यकरण की सरकार द्वारा समोक्षा ।
- (iii) ऊपर (i) में उल्लिखित गत्नों को सभा टल पर रखने में हुए विलम्ब के कारणों को दर्भाने वाला विवरण।

[Placed in Library. See No. LT-1000/90]

Report of the Comptroller and Auditor General of India for the year ended 31-3-1989 (No. 4 of 1990)— Municipal Corporation of Delhi).

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 31, 1989 (No. 4 of 1990)—Municipal Corporation of Delhi).

[Placed in Library. SfeelNo. LT-1020/90]

THE DEPUTY CHAIRMAN: There is a reply by Shri I. K. Gujral to clarifications. (Interruption).

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): I am on a poinl of order. {Interruption).

श्री ाम श्रवधेश सिंह (बिहार):
महोदया मंदल कसीणन को रिकामेंडेशन
पर बहुस कराने के लिए कहा था और
आपने मंजूर भी कर लिया था कि इस
पर बहुस कराई जाएगी, लेकिन जो
बिजनेस एडवाजरी कमेटी की बैठक हुई,
उसमें कल इस पर बात नहीं हुई और
न ही मंजूरी हुई।

उपसमापति : वया ?

श्री राम श्रवधेश सिंह: मंडल कमींशन की रिकोनेडेशन पर बहस कराते के लिए श्राप राजी हुई थीं, श्रापने कहा था कि सब प्रीतस हो गया है और इस पर बहस होती । सी प्रैं कहना च्यह्सा हूं, महोदया, कि

(व्यवधान)

उपसमापति: मैं एक-एक का जवाब दे दूं। पहले तो मैं राम अबधेश सिंह जो का जवाब दे दूं। ग्रापने जिस बारे में चेयरमैन साहब को कहा था, मैं ग्रापसे यह गुजारिश करूमी कि श्राप चेयरमैन साहब में मिल कर भी बात कर लें ताकि किस तरीके से इस छोटे समय में भी ग्रापकी बात के बारे में भी विचार-विमर्श हो जाए... (व्यवधान) ग्रव ग्रापकी बात खत्म हो गई।

श्री राम अवधेश सिंह: मैने बातचीत की है...(व्यवधान)

THE DEPUTY CHAIRMAN: I have asked Mr. Subramanian Swamy, please sit down.

श्री राम श्रवक्षेश सिंह: मि॰ जुबहमण्यम स्वामी श्राप बैठिये ।...(श्यवधान)

उपसम्मापित : राम अवधेश सिंह जी आप अपनी जगह पर बैठिये । अभी आप वहां से सुब्रहमण्यम जी को बैठने के लिए न कहें । जब आप वाइस-चेथरमैन बनेंग, तो आप रस समय स्वामी जी को बैठने के लिए कहिए । Let me deal with Mr. Subramanian Swamy.

Papers Laid

श्री राम ब्रवधेंस सिंह: उन्होंते भृझें कहा कि सरकार को राजी करो ! हम रात को ग्रांट-नौ बजे तक बैटने के लिए तैगर हैं । ग्रांप इस धर बहस कराने के लिए ुपा करें ।

उपसभापति : इसमें मुझे कोई एतराज नहीं है, लेकिन आप चेयरमैन साहब मे समय ले लीजिए !

श्री राम अवश्रेश सिंह: यह आपके ऊपर और मरकार के उत्तर है।

उपसभापति . अव अध बैट जाइये ।

श्री राम नरेश यादव (उत्तर प्रदेश) : महोदया कल . . . (श्रवद्यान)

उपत्रभापति : उनको नेयरमैन साहव ने पर्राम्भान दें हैं, इसलिए मैं उनको कह रहें हूं । अपना आप शांति से बैठिये । मांति, शांति '

श्री **राम श्रवधेश सिंह**ं मैं इतने दिनों मे शांत रहा हूं। मंडल कमीशन पर बहुय हो जाए।...(व्यवधान)

SHRI SUBRAMANIAN SWAMY: Madam, I want to raise two issues. One is that a very serious allegation has been made against the Prime Minister's office for having suppressed the murder that has taken place in Allahabad where the nephew of the Prime Minister was involved and if this is not a true story, it shou d be denied or if it is true, then it is a very very serious matter and this House has to take notice if the Prime Minister's office pet" rvlved to protect the nephew of the Prime Minister. And the

second thing is, I think it is entirely objectionable that Members of the Planning Commission should intervene in the internal party affairs and submit their resignations. (Interruption). Mr. L.C. Jain should be removed from the Planning Commission.

THE DEPUTY CHAIRMAN: Mr. Subramanian Swamy, I am not aware of the two matters which you are referring to. If you have written to the Chairman, it is entirely the prerogative of the Chairman to allow you to raise it in the House in whichever form he wants you to raise it and I will not allow any party matters to be discussed in the House [Interruptions].

SHRI SUBRAMANIAN SWAMY: The Planning Commission is a govenmental body. The Members have no right to indulge in politics. (Interruption). They should be dismissed.

THE DEPUTY CHAIRMAN:

I am not allowing it. Mr. N. K. P. Salve. (*Interruptions*). The Chairman has given him permission. I will allow him first.

SHRIN.K.P. SALVE (Maharashtra) : Madam, I am grateful to you. . . (Interruptions).

THE DEPUTY CHAIRMAN:

Mr. Salaria, don't behave like this. Please sit down. I said, please take your seat. I request you to please take your seat. (*Interruptions*).

बैठिए, बेट जाइये । ... (श्यवधान) ध्रव में प्रापको बुलाऊंगी तो जहर बोलिएगा । मैं ग्रापको मना नहीं करुंगे । लेकिन ग्रभी मैंने धापको बुलाया नहीं है ।

SPECIAL MENTOINS

Remarks of J & K Governor in an Interview to a Weekly

SHRI N.K.P. SALVE (Maharashtra): Madam, I am grateful to you for giving me this opportunity to raise a matter of very grave public importance. I raise it in this House with greate distress, agony and pain. Destruction of Kashmir appears to be on the cards. What is worse, destruction of one of the most cardinal and fundamental . . . (Interruption).

THE DEPUTY CHAIRMAN: Yes. It is a special mention.

SHRI N.K.P. SALVE: . . . foundation of our noble Constitutional law appears to be on the cards. Today, in the press, alarming reports have appeared about the terror and leonine violence which have been unleashed by the Governor against the innocent people in the Valley of Kashmir. Madam, it has to be made absolutely clear that we do not, and no one should try to take political advantage of the difficult situation which is entirely the creation of this Government. (Interruptions). Madam, let us take it seriously. What I have to say is it is not purely politicking, it is not purely political advantage that we want to gain out of it. But let us speak frankly, honestly and candidly.

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): Madam, this is not the time to say whose creation it is. We want a solution. We do not want to know whose creation it is.

SHRI N.K.P. SALVE: I shall be referring to what has appeared in the Press by way of an interview of the Governor a little later. But I want to submit that I consider it most unfortunate that the Govern-

ment of India and the Prime Minister are dangerously sanguine about the events in the Valley by their unwillingness to order an immediate halt to the wanton killings of innolives. Madam, Kashmir It is a well-known idiom and weeping. proverb that Nero was fiddling when Rome was burning. Someone said the other day: "V.P. is reciting poetry while Kashmir is weeping." Let it not be true. We must understand the hard realities which exist today. We want to make it clear that not-repeat 'not'- want any compromise the militants; nor do we want any compromise with the terrorists; nor do we want any compromise With the saboteurs. The unity and integrity and sovereignty of our country is just not negotiable to us as it would be not negotiable to anyone who is patriotic. The situation, however, has to be very firmly handled. It is one thing to be rough and uncompromising so far as anti-national elements concerned, not only in are Kashmir but anywhere. We have to deal firmly with those anti-national, anti-social elements. Who are out to take advantage of the situation and to loot, to murder, to kidnap and to indiscriminately kill the innocents. What is extremely Unfortunate, what is extremely dis-surbing, what is extremely disconcerting is this kind of tough and firm handling should not.be on the basis of communalism. Please do not communalise the situation in Kashmir. Don't brand one community as anti-national, as militants, as terrorists, only with a view to persecute them, to harass them and to kill them. This is a matter which is very serious because so far as subversive activities are concerned, we would really want them to be handled, as I said, very firmly. But let it not be done in a manner as though it is a manifestation of nothing but sheer communal bias and religious bigotry. That is what seems to be happening It is very unfortunate. today, I very vehemently protest against this attitude and

approach with which you are handling the situation. That is threatening the integrity of the nation. Let it be handled in a manner which is worthy of the Indian ethqs and Indian tradition and the mandate enshrined in the Constitution. Let secular values be not thrown overboard. Let not one particular community on the basis of religion be made to feel that they are the ones who are discriminated against.

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. . . they are the ones against whom we are doing witch-hunting. It will be the single greatest disgrace to this country of Gandhi and Buddha, if we were not to ensure that this country is a habitat to live with dignity, peace and honour for everyone who is born out of the womb of this motherland and mother India and that there will be no witchhunting on the basis of religion, sex, creed. caste etc. Madam, with great anguish I want to submit that presently Kashmir is under the Governor's rule and it must be accepted that the deeds and misdeeds of the Governor are those of the Central Government and the V. P. Singh Government. Madam, conspiracy to disintegrate Kashmir, it appears, is slowly but systematically and certainly being worked about because so far as Mr. Jagmohan's misdeeds were concerned, we had been hearing them from the Members of the National Conference and it was they who were complaining that he was not acting like a just and fair administrator, tackling a very grave and difficult political situation in which the entire nation was concerned. The complaint was about the attitude of the Governor, Mr. Jagmohan there. There was a patent and palpable attitude of a very disconcerting communal bias and, therefore, he was happy under the garb of eliminating the terrorists, the saboteurs and the culprits. elimi nating the whole community as it were. Now the Governor has himself, Madam, given profuse and unabashed vent to his malicious malignity, hate and extreme dislike, ibanding every member of a

particular community as a militant . •. . (Interruptions) . . .

SHRI N.K.P. SALVE: Not at all.

SHRI KAMAL MORARKA (Rajasthan): Is he trying to instigate a communal upsurge in the House?

SHRI KAMAL MORARKA: What is his attempt?

SHRI N.K.P. SALVE: For from it. ... (*Interruptions*)....

SHRI KAMAL MORARKA:
This will inflame communal passions in the House, Midam. ..(Interruptions) Pleass restrain him ------(Interruptions) Please restrain him ... (Interruptions) ------

श्री सुरेक्जिति सिंह ग्रहलुबालियाः (विहार): मोरारका जी, पह ले अपने प्रधान मंत्री ने पूजो...(व्यवधान)... क्या प्रचार कर रहे हैं।...(व्यवधान)... प्रोपेगंडा, गर्वनर हाउस ने किया जा रहा है।

SHRI KAMAL MORARKA: I am on a *py'mt* of order Madam.(*Interruptions* I am on a point of order. (*Interruptions*)....

SHRI PRAMOD MAHAJAN (Maharashtra): You the condi see Hindus tion of there. (Interrup tions) You see the condition of even pro-India-Hindus and of Muslims. Even Mr. Jagmohan has the pro-India-Muslims supported in the same interview (*Interruptions*) is the only man who is saving Hindus there and you are not worried about the Hindus in Kashmir. ... (Interruptions) You are not at all worried about the Hindus in Kashmir. (Interruptions) You are not worried about Hindus there(Interrup tions) ____

SHRI N.K.P. SALVE: Let him listen to what I have to say... (Interruptions)... You understand the basis on which I make this allegation. ... (Interruptions) Madam, the people including Mr. Morarka will know the basis (Interruptions)...

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THE DEPUTY CHAIRMAN:

Please, hon. Members, the Chairman has permitted ... (Interruptions) Just a second please. The Chair man has permitted Mr. Salve a Special Mention and I will allow him to say what he likes.....(In terruptions) ... There is no discus sion before the House and it is a Special Mention and I will permit

SHRI N.K.P. SALVE: Let him understand properly the basis on which I make this allegation..... (Interruptions)... He has done it. I would have nothing to say. I would have no grievance..... (Interruptions)...

AN HON. MEMBER: He is talking about communalism of the Governor? ... (Interruptions)

SHRI N.K.P. SALVE: Of all the people, Mr. Morarka knows my values and my commitment to the values of secularism.

More than anything else. Mr. Jagmohan has been my personal friend. Times out of number I have defended him when the entire BJP was at his throat. But he has said something and please listen to what he has said and then say whether or not what I am saying is correct. (Interruptions)...

SHRI KAMAL MORARKA: Within two minutes. ... (Interruptions) .. I'

SHRI N.K.P. SALVE: Why don't you listen to me? ... (Interruptions) ... Madam, I maintain that he has

himself come out. (Interruptions) ...

SHRI KAMAL MORARKA: If Mr. Salve is not yielding, then I will reply in the same tone in which replying... (Interruptions)... he is On this issue, on this matter, Mr. Salve knows and Mr. Shiv Shanker knows that there is hardly any difference in perception between their views and ours (Interrup tions) ... I wish to caution... (Inter ruptions) Madam. sometimes (Interruptions)...

AN HON. MEMBER: Is it going on record?

SHRI KAMAL MORARKA: Madam, just a minute. ... (Interruptions) ...

SHRI SUBRAMANIAN MY (Uttar Pradesh): Madam, Mr. Morarka has said that there is no difference in the perceptions of both. I have always said that and I have always said that the Janta Dal is a duplicate of the Congress (1)!There is no difference in perception (Interruptions)

SHRI KAMAL MORARKA: Madam, my point of order is very simple. (Interruptions) ... I will leave it to Mr. Salve. ... (Interruptions) ... I will leave it entirely to him ... (Interruptions). .. Madam, in national affairs ... (Interruptions)

SHRI N.K.P. SALVE: Madam. I will never be unfair to Mr- Morarka and I have always yielded. But, at this parti ;ular juncture, Madam, my thought link would be disturbed. (Interruptions)...

THE DUEPTY CHAIRMAN:

You see, his thought link would be disturbed and so, let him speak. I can assure the honourable Members that I am not allowing a debate on this (Interruptions)....

SHRI N.K.P. SALVE: Madam, the things that have been said are so atrocious ...(Interruptions)....

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SHRI KAMAL MORARKA:

Don't repeat those atrocious things here. Please don't do that (Interruptions) Because you say they are so atrocious why do you want to repeat those atrocious things here? (Interruptions) -----Why do you want to repeat those atrocious things? (Interrup tions)

SHRI N.K.P. SALVE: Madam, what is the basis of my anguish ?.... (Interruptions)

THE DEPUTY CHAIRMAN: I

would like to make a request to the honourable Members: Don't curtail the right of a member whom the Chair has permitted. Please let him have his say. Mr. Salve's name is there before me and I will allow him to speak.

SHRI N.K.P. SALVE: Madam, what is the basis of my anguish? And what is the basis of the charge that I am levelling against this

Government?....(Interruptions)

It is not as a result of anything else, but it is as a result of what I have read in the papers about something which has been stated by the Governor himself (Interruptions) who speak, Madam, only what the Government wants him to speak; nothing more, nothing less. And, I quote with a great anguish— this is in quotes something which has appeared in the "Current", issue dated May 26-June 1—:

"Every Muslim in Kashmir is a militant today."

(Interruptions)

SHRI P. SHIV SHANKER (Gujarat): This is what the Governor is saying (Interruptions)

SHRI N.K.P. SALVE: Again he says:

"All of them are for secession from India."

(Interruptions)

"Bullet is the only solution for Kashmir."

(Interruptions)

"Unless the militants are fully wiped out, normalcy cannot return to the Vallev."

Madam, he proceeds further, and I am reading out only selected paras. It is an interview, it is verbatim quoting: what I have said is in quotes and this is not the reporting of one who interviewed him (Interruptions)....

SHRI P. SHIV SHANKER: By whom?

SHRI N.K.P. SALVE: Interview of Mr. Jagmohan by one Sumitra Bose, reported in the "Current", and these words which I am reading out are in quotes and these are not the words or description or the evaluation by the inte rviewer of Mr. Jagmohan's views. It is entirely in quotes. Madam, he further says:

"Muslims have adopted the approach of killing every Hindu in the Valley. I will eliminate them first." (Interruptions)

"If they adopt the approach of killing the Hindus, I will eliminate them first."

(Interruptions)

Madam, this is being vindictive.. ..(Interruptions)....

AN HON. MEMBER: He also said that he will see that no Indian Muslims are killed. That is also written (Interruptions)

SHRI P. SHIV SHANKER: We cannot tolerate this even for a day ---- (Interruptions) _

SHRI N.K.P. SALVE: Madam, these are the words, these are the utterances of a Governor of this country. These make me ashamed

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of my country (Interruptions) I am ashamed of myself, I am ashamed of being an Indian when there is a Governor who can talk all this kind of things with venom (Interruptions).... How to tolerate this kind of a thing? Now, what does he say further?

"On being reminded that a minuscule percentage of Kashmiri pandits has exploited the majority Muslim population for decades, Mr. Jagmohan remarked, 'It is a matter of facility. Can one help if the Hindus are more intelligent and capable than the Muslims? That does not mean that the Hindus can be killed.' '

SHRI P. SHIV SHANKER: What a perception! (Interruptions)

SHRI N.K.P. SALVE: What a perception, what intelligence and what brilliance! Is there thing as Indian ethos? (Interrup tions) Is there no such thing which is the heart of the Constitu tion of this country? What are we doing to our secular values? We are throwing them overboard in such a manner and with this type things which are only helping people shedding crocodile tears in Pakistan and elsewhere? This is not what India is going to tolerate. This is not what our brethern of willing Muslims Kashmir are tolerate. We will stand by them. As long as we cherish the values of Gandhi and Buddha, as long as those values are so well-enshrined in the Constitution, till the last man, we will fight out people like those who are so communally biassed and go by this bigotry. Madam, my worst grievance is, what has happen ed to the conscience of this Govern very Conscience is ment? wellbred' Madam. You snub it once to silence and it never troubles you

again. (Interruptions). For this interview, Mr. Jagmohan is certainly guilty. But much more guilty is the V.P. Government and V.P. Singh himself. Madam, it appears that their mind is blurred, their ears plugged and their conscience drugged.

Madam, in the end, I only want to submit that he should not be allowed to be there even for a second more in Kashmir as the Governor. He should be dismissed outright, called back here and tried for high treason and for violation of the cardinal norms of the Constitution. Thank you.

श्री राम अवधेश सिंह (बिहार) : मैडम, मैं इनके समर्थन में एक वाक्य कहता चाहता हूं ।,.. (ध्यवधान)...

1 am not allowing any other person to speak. I am not allowing any discussion. Mr. Shiv Shanker.

श्री राम अवधेश सिंह: स्पेशल मेंशन पर कई बार...(व्यवधात)...

उपसमापति : श्राप बैठ जाइए । . . . (व्**यवधान)...शि**व शंकर जी, श्राप का नाम लिया है, जाप बोलेंगे ?..., (ध्यवधान)...

I have been permitted by the Chairman Just a minute. I have been permitted by the Chairman to allow the special mention. I have allowed enough time from 12-05 to 12.22 p-m. to Mr. Salve. (Interruptions).

I am not allowing. We have only one hour today. (Interruptions)

श्री सिकन्दर बस्त (मध्य प्रदेश) शिद शंकर साहब, त्राप मुझे बोलने का भौका देंगे।...(व्यवधान)...

श्री क्षे शिव शंकर : ग्राप पुछ लोजिएगा उनसे ।...(**स्पनधान**)...

THE DEPUTY CHAIRMAN: Just a minute. Take your seats. Don't make such things- Mr. Shiv Shanker is speaking. (Interruptions).

राम अवधेश जी, आप बैटिए (व्यवधान)...श्रगर चेयर#ैत साहब कश्मीर पर डिल्क्शन चलाक करेंगे तो . . . (दम्बधान) , . .

I will not allow you. He allowed only special mention. I am sticking to the rule. (Interruptions). I allowed Mr. Salve.

SHRI N.K.P. SALVE: Madam, [beg of you. I crave your indulgence, Madam. (Interruptions).

श्री राम धराधेश सिंहः जगमोहन * है । .../व्यवधान)...

और जनदाश प्रसाद भाषार (उत्तर प्रदेश): एक तरका बात सहीं हो सकती। . . . (ब्दबंदान) . . .

THE DEPUTY CHAIRMAN: Please don't teach me rules. (Interruptions). I have been told by Mr. Shiv Shanker in the Chamber of the Chairman that he has been allowed. I am allowing. I am not stopping the right of Members. But there are certain rules of procedure which I want to remind Members of. I am sticking to rules. (Interruptions). If the Chairman permits a full-fledged discussion, I would be too happy to discuss Kashmir. I am as anguished as Members are-(Interruptions).

SHRI N.KP. SALVE: Madam, (Interruptions)

THE DEPUTY CHAIRMAN: If you ask, I will allow Mr. Salaria.

SHRI N-K-P. SALVE: Madam, half a minute. Only 30 seconds. All I want to submit on such a delictae, sensitive and important matter is (Interruptions).

Mentions

THE DEPUTY CHAIRMAN:

It is not necessary for individual Members to associate. The whole House associates with the atrocities going on there. (Interruptions) I do not want individual associations.... (Interruptions) Mr. Salaria. (Interruptions) I allowed Mr- Salve under the permission of the Chairman. (Interruptions) You ask for special permission(Interruptions) I have no permission.... (Interruptions) Mr. Mathur, do not argue.

देखिए, भेरे हाथ नियमों से बंधे हुए हैं । नेवरमैन साहब से आप इजाजत ने लीजिए, मुझे क्या तकलीफ़ हो सकती है?

Mr. Salaria comes from there. (Interruptions) If that is the attitude. I am not allowing anybody. You requested that somebody who comes from that State should be allowed. Only Mr. Salaria comes from Kashmir. Therefore, I allow him. (Interruptions).

SHRI N.K.P. SALVE: But on much less important issues, Madam, on Special Mentions, you have allowed the Members to associate themselves, giving them two minutes each. (Interruptions).

THE DEPUTY CHAIRMAN: I

have been reminded of the rule manytimes in the House (Interruptions) Don't argue with the Chair. I will not allow. I have been told to stick to the rule. I have been put in the Chair by you people (*Interruptions*)

SHRI N.K.P. SALVE: It is a discretionary power. You have allowed, on much less important issues, the people to be associated,

^{*}Expunged as ordered by the Chair.

[Shri N. K. P, Salve] ving them two minutes. Why don t you allow now, Madam? (Inter i uptions)

THE DEPUTY CHAIRMAN: I said, everyone is concerned about Kashmir—the whole House. And you are a representative of this House- If the Chairman permits any other discussion, any other voice, to be ra'sed in the House, I would be so happy to allow. So, please don't let me not abide by Rules. You, as a law-abiding person, do not let me divert from the Rules, please.

SHRI N. K. P. SALVE: I seek indulgence of your discretionary powers. You have allowed earlier, Madam, on Special Mentions, far less important(Interruptions)

THE DEPUTY CHAIRMAN:

I have allowed many disorders in this House- Let me run it with order, please...(Interruptions) Mr-Salaria-

श्री श्रश्विनी कुमार (बिहार) : माननीय उपत्रभापित महोदया, में इत्तरा ही निवेदन करना चाहता हूं कि सलारिया साहब ने जो स्टटमेंट पढ़ा है उसके श्रंदर कुछ ग्रीर श्रंश है जो में श्रापके सामने रखना चाहता हं...(स्थवधान)

उपसभापति : प्राप क्या बोल रहे हैं ?

प्रगर ग्राप इस बारे में बोलना चाहते हैं
तो ग्रापसे गुजारिश करती हूं कि इस
हाउस के कुछ नियम हैं । स्पैशल मेंग्रन
चेग्ररमन साहब पर्रामट करते हैं ।
उन्होंने परिमट किए हैं । हमारे पास
केवल ग्राधा घंटा है ... (व्यवधान) ग्रगर
ग्रापको इस पर बोलना है तो न्नाप
चेग्रमन साहब से परिमशन ले लीजिए,
मुझे कोई एतराज नहीं है मगर यहां पर
कोई डॉयलाग नहीं हो रहा है ।

No dialogue. You understand there is no dialogue in this House. It is only a mention.

मेरे पास और भी चिट्ठिण आई थीं। अगर में इनको एलाऊ करती हं...

I am sticking to the Rules _____(Interruptions)

उपसभापति : एक मिनट, सलारिया साहब उस स्टेट से खाते हैं उनको बोलने तो दीजिये ।

एक अम्मानित सदस्य : यह स्टेट का क्या अशल है...(व्यवधान)

THE DEPUTY CHAIRMAN:

All right, I am not allowing Mr. Salaria. I won't allow anybody. I will now call Mr. Shiv Shanker on a different issue.

थी पो० शिव शंकर : मैंडम,... (व्यवधान)

उपसभापति: यह मैटर खत्म हो गया, ब्राप कल बोलियेगा । प्लीज मेरी बात स्रानये, प्लीज एक मिनट, सलारिया साहब श्रोप भी तशरीफ़ रखिये । बात सुनिये, देखिये, चेयरमैन साहब बहुत से इश्यूज **५र स्पेशल मेंगन** देते हैं । साहब जो स्पेशल मेशन देते हैं, जो मेंबर यहां उठाते हैं उनका एक ग्रलग ही त**रीका** होता है । उस स्पेशल मेंशन पर कोई डाँयलाग नहीं होता, उसके ऊपर रिप्लाई नहीं होती । जो गवर्नमेंट को लिखना होता है वह लिखते हैं। यह स्पेशल मेशन के तहत उठाया । अगर हाऊस के सामने कोई इस तरह का विषय हो कि इस पर डिस्क्शन हो रहा हो तो में दिल से ग्रापको इजाजत दंगी. दिल ऋौर दिमाग दोनों से । मगर इसमें कोई न्नापको क्लेरिफ़िकेशन देने का यहां यर कोई तरीका नहीं है कि श्राप क्लेरिफाई करें। दिन में शोज ही एक दूसरे पर एलिगेशंस लगते हैं

I cannot allow you to give a clarification on it. It is not your job. If you want a Special Mention, then ask the Chairman and I will permit you. I will be the first person to do it

श्री सिकन्दर बख्तः मैं यह पूछता हूं कि क्या सलारिया साहब उसी पर हैं जिस पर साल्य साहब थे।

उपसभापति: सलारिया साहब मैं ने मना कर दिया है।

Special

I have asked him not to speak. Now he is not speaking (Interruptions) I was not in the Chair. Mr-Salaria is also not speaking on that. I am not permitting him, Mr. Salaria, please take your seat-

श्री प्रमोद महाजनः कल स्पेशल भेंशन ५र 10 लोग बोले।

उपसभापति : गलत किया ।

श्री ग्रश्चिनी कुमार : हमारे स्पिशल मेंशन को छोडिये ग्राप ... (व्यवधान) ...

उपसभापति : नहीं, सलारिया दैसाहब मही बोल रहे हैं।

I request the hon- Members to please take their seats. Nothing which is said without my permission will go on record

श्री ग्रश्विमी कुमार : उपसभापति महोदया, मैं केव्ल इतना कहना चाहता हुं... (व्यवधान)

THE DEPUTY CHAIRMAN:

Please take your seats If the Members are not going to listen. I will adjourn the House. I warn you, I will adjourn the House if you do not restore order in the House Please sit down. (Interruptions).

SHRI N. K. P. SALVE: Let there be a debate. We do not mind. (Interruptions)

THE DEPUTY CHAIRMAN:

I request the Members to please sit down. If the Members are so agitated on the Kashmir issue, I will request the Chairman to allow a full-fledged discussion on the subject. And whatever the hon. Member has brought to me and

if he feels that Mr Salve (Interruptions) Just a minute. Do not disturb the House If some

hon Members feel that what Mr Salve has read is not the full account, I will give you full permission on Monday if the Chairman permits you to speak on it.

SOME HON. MEMBERS: Today itself.

THE DEPUTY CHAIRMAN: Just a minute- Please sit 4own.

ंसमझदार हैं, माथ्र साहब द्याप ग्राप बैटिए एक सेविःण्ड के ਦਿਹ not Picase : do pass any comments on any Members. माधुर साहब साल्व साहब ने किसी सिकेरेट फ़ाइल में से तो पढ़ा कोई पेपर के कामेंट दिये हैं। स्नाप भी उसी पेपर से पढ़ना चाहते हैं । बह अखबार जरूर कहीं म कहीं विक रहा होगा । (व्यवधान)

श्री प्रसोद महाजन : वह क्यों बोलेंगे। (व्यवधान)

SHRI N. K. P. SALVE: Madam, clarify Madam, a Special Mention. Therefore, I have to be very selective in what I quoted. If they want a debate, we are ready for it here and now... (Interruptions) You are supporting a Government ...(Interruptions) Otherwise, this Governor should not have remained there even for a second more. It is the fault of the Government (*Interruptions*) Here and and now let us debate (Interruptions) Madam, I referred only to re main in my limits. What are the> saying ? Am I misquoting or what? (Interruptions)

श्री श्रक्षिती कुमार : वहां मुसलमान जो मर रहे हैं, जो भारत माता की जय वोलते हैं मुसलमान लोग वे भी सारे जा रहे हैं । उसे साल्वे साहब ने नहीं पढ़ा है जो उसमें लिखा हम्रा है । (व्यवधःन)

उपसभापति : यह स्वाभाविक है कि जो भी इस हाऊस में बोलता है पोलिटिक्स ५२ बोलता है। माधुर साहब ग्राप बैठ जाइये, शांति रखिये । (स्ववधान)

Special

SHRI KAILASH NARAIN SA-RANG (Madhya Pradesh): This is one-sided, Madam {Interruptions)

THE DEPUTY CHAIRMAN: I would request all the Members. Please take your seats. (Interruptions)

SHRI JAGESH DESAI (Maharashtra): Madam, you stick to your decision. Let this be debated on Monday (Interruptions)

THE DEPUTY CHAIRMAN: Let me be heard (Interruptions) There is nothing one-sided about it. Nothing one-sided. The Chairman had permitted him to make his Special Mention. You go and ask the Chairman. You ask for your right to reply to it. There is nothing one-sided about it. It was his right I allowed him (Interruptions)

SHRI VIREN J. SHAH (Maharashtra): Madam, what Mr Salve read was one-sided (Interruptions)

SHRI VITHALRAO MADHAV-RAO JADHAV (Maharashtra) : The Chair has already given the decision (Interruptions)

THE DEPUTY CHAIRMAN:

Mr- Salve made his Special Mention. If you feel hurt, you please ask the Chairman. If he gives

Emission, I will preside over the louse, the whole day, the whole night, any time you want (Interruptions) Nothing one-sided about it, I did not permit Mr Salaria also (Interruptions) I had withdrawn permission (Interruptions) I will give you the reason (Interruptions)

SHRI PRAMOD MAHAJAN: If you had given permission, you

had given permission How can you withdraw it? (Interruptions)

Mentions

THE DEPUTY CHAIRMAN: On your objection, I withdrew it. (Interruptions)

SHRI VIREN J- SHAH: Mr Salve read only part of it. He concealed the other part (Interruptions)

SHRI N. K. P. SALVE: I cannot quote the whole interview (*Interruptions*)

THE DEPUTY CHAIRMAN:

Mr Viron Shah, you are a political person. You know what Mr Salve will read and what he will not read. You read day-aftertomorrow, Monday, what you want to read.

SHRI VIREN J SHAH: Permit me to read now (Interruptions)

THE DEPUTY CHAIRMAN: 1 will allow I have not denied permission to any Member. There is nothing one-sided about it at all (*Interruptions*)

मैंने इसलिए पहले हो कहा कि साल्बे साहब ने कोई सीकट डाक्मेंट नहीं पढ़ा है साल्वे साहब ने खले अल्फ्राज में अखवार में से कुछ पढ़ा है... (ध्ववधान)। ग्राप लोग थोडा च्य रहेंगे तो श्रापकी मेहरवानी होगी। My voice has gone hoarse I cannot speak louder than this वह अखदार आपने भी पढ़ा है और वह श्रखबार हिन्द्रतान की सब जगहों पर मिल रहा होगा। श्रापको लगता है कि उन्होंने पूरा नहीं पढ़ा है तो आप चेयरमैंन साहब से पर्रामशन ले लीजिये ग्रौर परा पढ़ दीजिये . . . (ध्यवधान) । श्रखबार की बात है, पेपर की बात है। में आनरेबल मेंबर्स से बहुत ही नम्प्रतापूर्वक हजाजत चाहंगी कि मुझे नियमों से चलने दें। नहीं तो मेरे ऊपर बहुत इल्लाम लगते हैं कि मैं नवमों से बाहर जाती है। मैं नियमो से बाहर कुछ काम नहीं करना चाहती ।...(व्यवधान)...

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श्री **अन्ततराय देवशंक** दर्वे (गुजरात) : ... (व्यवधान) ...तीन दिन से ड्रामा ग्राप कर रहे हैं, हम लोग क्या ड्रामा करेंगे । . . (ब्यवधान) . . .

THE DEPUTY CHAIRMAN; It is a different special mention on Bofors. He is speaking on Bofors, not on Kashmir (Interruptions). He is speaking on Bofors. Please sit down

श्री जनबीश प्रसाद साथर : पहले इयका फ़ैसला होगा, बोफ़ोर्स नहीं होना । . . . (स्पष्टधान) . . .

SHRI P SHIV SHANKER I have taken permission from the Chairman. May I proceed? (Interruptions).

श्री जःदोश प्रवाद भाषारः मेंडमनो, हमको इसका जवाब देना पड़ेगा.... (ध्यवधान)

श्री प्रमोद महाजन : ग्रापको केयल एक जाती की चिंता नहीं होनी संबद में . . . (व्यवधान) . . .

उपसभापति: मैंने जो कुछ चेथर से महा यह यह है कि कश्मीर में जो भी इन्नोसेंट लोग मारे जा रहे हैं उसकी हमें िंता है। एक जाति, दो जाति, तीन जाति की बात नहीं है। जो इन्नोसेंट लोग वहां मारे जा रहे हैं उनकी चिना है।...(स्थवधान)...

SHRI VISHVJIT P SINGH: There are only 15 minutes left for the House to adjourn for lunch. They want to stall the proceedings of the House

SHRI P SHIV SHANKER: Madam, the matter of Bofors has been hanging fire for quite sometime. For more than three years the matter has been going on..., (Interruptions)

उपसभापतिः देखिये इस सत्राल ५र कोई नहीं बोल रहा है ।... (व्यवधान)

जो सलारिया साहब ... (व्यवधान) दे.खये माथुर साहब, प्लिंक एक मिनट। मेरी क्षात एक ६फ़्रे दुवारा सन् लीकिये। मेरी बात सुन लीजिये। संज्ञापको सुनुगी, आई प्रामिस । बात यह है कि मुझे पर यहां इल्जाम लगा कि मैं नियमों पर नहीं चलती हूं। जब मैंने यहां हंगामें मैं बिल भास किया तो मुझो यह कहा गया कि मैंने नियम तोड़े हैं। ग्राप क्यों मेरे ऊपर यह इल्जाम लगवाना चाहते हैं ि मैंने नियम तोड़े हैं ? . . (व्यवधान) . .

श्री जग्हीश प्रसाद माय : श्राप हमको क्यों प्रतमित नहीं दे रही हैं... (व्यवधान)...

उ**पसमापति :** श्राप चुप रहिये, यह ापका सवाल नहीं है।

श्री **प्रमो**ढ **महाजनः** दूसरे लोगों ने अगर झुठे श्रारोप लगाये हैं तो उसकी चिता में हमारी अनुमति क्यों रोक रही

उपसभापति: दूध का जला छोछ भी फ़्र्क फ़्रेंक कर पीता है।

श्रीजश्रोश प्रसाद साथर: इस हाउस में एक स्पेशल मेंशन ५२ देस-देस लोग बोले हैं। इसलिये इस पर . . . (श्यवधान)

SHRI ASHWANI KUMAR: We are all walking out today on this

[At this stage some hon. Members left the Chamber]

SHRI JAGDISH PRASAD MATHUR: They are the murderers of Kashmiris, they are the murderers of Hindus, they are the murderers of democracy.

[At this stage the hon. Member left the Chamber}

[श्री प्रमोद महाजन]
तरह से कश्मीर के हिन्दू वहां से जा रहे
हैं श्रीर यहां हिन्दू विरोधी उसका समर्थन
कर रहे हैं। इसके खिलाफ़ हम सदन का
वाकाउट करते हैं।

[At this stage the hon Member left the Chamber]-

SHRI P. SHIV SHANKER: This should not go on record. It is without your permission.

SHRI N. K. P. SALVE: Madam this has been said on the floor of the House. I beg of you _____ (Interruptions)

THE DEPUTY CHAIRMAN: I will look into the records

श्री कृष्ण लाल शर्मा (हिमाचल प्रदेश):श्राप ग्रगर एक कीम की बात करेंगे तो कश्मीर की बरबाद करेंगे (श्यवधान)

श्री कैलाश नारायण सारंगः हम कश्मीर को बरवाद नहीं होते देंगे (अवकान)

श्री शब्बोर ब्रह्मद स**ारिया :** कोई हिन् नहीं भाग रहा है (श्यवधान) कौन जिम्लमेदार है (त्यवधान)

SHRI P- SHIV SHANKER
Madam, may I proceed ? _____ (Inter
ruptions)

THE DEPUTY CHAIRMAN:

I again request the hon Members, please don't have a divide on this issue. Please sit down....... I have called him His name is listed I cannot call you. Your name is not listed here. Anybody whose name is listed, I am calling. I am not calling anybody out of the list....... Please don't let me be doing things -----

SHRI SUBRAMANIAN SWAMY: On a point of order. Has the BJP walked out or not walked out, or is it a partial walk-out?

THE DEPUTY CHAIRMAN: There is no point of order.

SHRI P. SHIV SHANKER: What is this walk-out? It is not a yvalk-out at a'l. It is an insult on vvalk-out.

THE DEPUTY CHAIRMAN:

I have already called Mr. Shiv •Shanker to speak on Bofors. If you want to speak on Bofors, you z,re most welcome to speak later—

jiot now------(Interruptions) Not until (Chairman gives you permission. Then j will allow you. I am not doing anything at my own behest. I am doing everything according to my duty. If the Chairman, ijamuts. aay discussion on anything under the gun, I will permit

DR JINENDRA KUMAR JAIN (Madhya Pradesh) : Madam, am also duty-bound

श्री पी० शिव शंक र : आप लोगों के अनुशासन को क्या हो. गया (व्यवधान) श्रीप तो धानः श्रीऊट की भी इनसल्ट कर के । Madam, may I proceed ? I was submitting,...'

डा० जिने द्र कुमाः जैनः महोदया, (व्यवधान)

्डप्सभापति : श्राप नये मम्बर हैं, श्रापको शायद नियम माल्म नहीं होंगे (ब्यवधान)

डा० जिने द्ध कुमार जैन : मालुव हैं।

उपसभापति: अगर माल्म होते तो आप कभी ऐसा नहीं करते (व्यवधान) मेहरजानी करके आप चुप नहां रह सकते, नहीं रह सकते हैं तो मुझे कोई शिकायत नहीं है।

Now I have identified Mr. Shiv Shanker. He is on his legs. That

matter—that first Special Mention on Kashmir—is closed _____ Just a minute...I did not permit anyone to speak on it from any side, except MT. Salve. If you have any grievance, you are most welcome. It is open to you. You come and talk about it. You can take the *permission* of the Chairman and speak for the whole day. I do not mind it. But the problem is that my hands are bound. I cannot open the Pandora's box and ask everybody to speak...Please take your seat.

DR- JINENDRA KUMAR JAIN : Madam, I was also on my legs during the whole discussion. (Interruptions)

[At this stage, the hon. Member left the Chamber].

THE DEPUTY CHAIRMAN:

Now the Secretary-General has come to me and told me that the Chairman has given permission to Mr. Sikander Bakht. The Chairman has informed the Secretary-General who has informed me that the hon. Chairman has permitted Mr. Sikander Bakht to speak.

श्री चतुरानत निश्र (विहार) : उपसभापति महोदया, एक मिनट ।

जुपसभापितः उतको बोलने की हजाजत नेअरमेन ने दी है। मैं नेयरमैंन के श्रार्डमं का उल्लंघन नहीं कर सकती हूं। आप लोग चुप हो जाएं ... (व्यवधान) मलारिया साहब, इसके श्रारे कोई बात नहीं। श्राप बैठ जाइये। मैंने नहीं दी है परिमशन। बैठ जाइये। चेयरमैंन साहब ने परिमशन दी है.

(Interruptions)... I have not given you permission. Chairman has all authority. If he gives permission, I will allow you.

SHRI SUBRAMANIAN SWAMY: I am on a point of order. Mr. Salaria should also be... (Interruptions)...

THE DEPUTY CHAIRMAN: I say, please don't argue about everything.

SHRI SURESH KALMADI (Maharashtra) : Point of order.

THE DEPUTY CHAIRMAN: No point of order. I will not permit. ... (Interruptions)... Don't argue.

SHRI SURESH KALMADI: I am not arguing. I want to know how, at one time, there can be two Presiding Officers. You have said that you will not give him permission to speak. The other one goes to the Chairman and takes permission. How can the House be presided over by two Presiding Officers at one time?

SHRI MAKHAN LAL FOTE-DAR (Uttar Pradesh): That is the point.

THE DEPUTY CHAIRMAN: I will not allow. Please sit down. Chairman is my senior. I will allow him.

SHRI SURESH KALMADI: This is unprecedented.

SHRI N. K. P. SALVE : There can be only one rule. ... (*Interruptions*) .. .

THE DEPUTY CHAIRMAN: Please sit down—I won't permit you. Please take your seat.

SHRI N. K. P. SALVE: You have to allow if Chairman allows anyone...

... (Interruptions)...

THE DEPUTY CHAIRMAN: Please sit down. The Secretary-Genera! informed *me, and* I will act according to the Chairman.

• SHRI N. K. P. SALVE: Madam, can there be two standards?(Interruptions)...

SHRI SURESH KALMADI: Now you ask Shiv Shankerji to speak.

...{Interruptions)...

THE DEPUTY CHAIRMAN: Please sit down, Mr. Ghulam Nabi Azad. You are a new Member to this House. Many a time the Chairman had sent me a chit saying that he had permitted so and so to speak. Please sit down. It happened many times- You don't run the House. I run the House, not you.

SHRI P. SHIV SHANKER: Madam, we don't dispute it ... (Interruptions)...

THE DEPUTY CHAIRMAN: If you don't want to permit him to speak, I will still allow him to speak-

SHRI P. SHIV SHANKER: We will obey you, but kindly listen to me for a minute. We will obey you, but I have one submission to make. ... (Interruptions)..

SHRI SURESH KALMADI: You are in the Chair. How can you allow? Only one person is in the Chair at one time .. . [Interruptions]. . .

SHRI. N. K. P. SALVE: There has to be a uniform standard, Madam. There iS^a procedure- ... (Interruptions)...

SHRI P. SHIV SHANKER: Madam, ...

THE DEPUTY CHAIRMAN:

You want me to answer you, yet you keep on shouting. Mr. Shiv Shanker, you know it and I know. I know, many times a list is there ancj Members go and take permission of the Chairman and I allow them. You know it and everybody knows

SHRI SURESH KALMADI: No-....

THE DEPUTY CHAIRMAN:

Sit down- This is not the first time. I run the House, I know it many times I have permitted. I did not permit anybody except Mr Salve whose name was there ... (Inter ruptions) ... Sit down. Please take your When mv Chairman seat that he has permitted informs me Mr. Sikander Bakht, I wilt permit him. **SHRI**

VITHALRAO MADHAV-RAO JADHAV: Madam, what happens t

JADHAV: Madam, what happens to Mr. Shiv Shanker?,..(Interruptions)...

SHRI M. M. JACOB (Kerala): Under rule 9 of the Rules of Procedure of Rajya Sebha—Powers of Deputy Chairman, etc.,—while presiding, you are.. .(Interruptions)...

SHRI YASHWANT SINHA: Mr. Shiv Shanker is on his legs and his own people are not permitting him to speak.

SHRI P. SHIV SHANKER: Madam, we obey your ruling and Mr. Sikander Bakht can... (Interruptions)...

SHRI CHATURANAN MISHRA: I am on a point of order. ...(Interruptions)...

SHRI P. SHIV SHANKER: Madam, while Mr Sikander Bakht may be allowed to speak under your order, I take very great exception to some of the Members of the Government, who are being supported by the BJP, going to the Chamber and telephoning to the Chairman and getting orders. This is reprehensible. We condemn this

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attitude by some of the Government Members. This is very unfortunate. This should never be done. (*Interruptions*)

SHRI N. K. P. SALVE: On your back they got permission from the Chairman. (*Interruptions*)

भी रफीक भारतम (बिहार): प्राज फाइडे है। नमाज का वक्त हो गया है। ...(ब्यवधान)

हमें नमाज को जाना है।

SHRI YASHWANT SINHA (Bihar): They are only interested in clocking the proceedings of the House. That is what they want. (Interruptions) They don't want to listen, I tell you. This is what it is It was a conspiracy. (Interruptions)

THE DEPUTY CHAIRMAN: The House is adjourned for lunch till 2-30 P.M.

The House then adjourned for lunch at one minute past one of the clock.

The House re-assembled after lunch at thirty-two minutes psat two of the clock, The Vice-Chairman (Shri M. A. Baby) in the Chair.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JA-

GDEEP DHANKHAR): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 28th May, 1990, will consist of:—

time

- 1- Consideration and return/passing of the following Bills as passed by Lok Sabha:
- (a) The Union Duties of Excise (Distribution) Amendment Bill, 1990.
- (b) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1990
- (c) The Gold (Control) Repeal Bill, 1990.
- 2 Further discussion on the working of the Ministry of Civil Aviation.
- 3 Further discussion on rise in prices.
- 4- Consideration and passing of the following Bills as passed by Lok Sabha:
- (a) The Constitution (Sixty-Sixth Amendment) Bill, 1990.
- (b) The Constitution (Sixty-Eighth Amendment) Bill, 1990.
- (c) Bill regarding Statehood of Delhi.
- (d) The National Commission for Women Bill, 1990.
- (e) The Prasar Bharati (Broadcasting Corporation of India) Bill, 1989.
- (f) The Lokoal Bill. 1989.